

(Agra) as 'deemed' universities under Section 3 of the U.G.C. Act is being examined in consultation with the institutions and the State Governments concerned.

- (4) Financial provision is being made in the Fourth Plan for suitable assistance to all the Rural Institutes for their development.

#### Central Industrial Security Force

214. Shri Maheswar Naik:

Shri P. R. Chakraverti:

Shri B. K. Das:

Shri Surendra Pal Singh:

Shri D. D. Puri:

Shrimati Ramdulari Sinha:

Shri P. K. Deo:

Shri Kapur Singh:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have decided to set up a Central Industrial Security Force on the lines of the Railway Protection Force;

(b) if so, the powers that are going to be invested in the Force and the industries which are expected to be brought under this Force; and

(c) whether the jurisdiction of the Force will extend only to the Public Sector Industrial Establishments?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes, Sir.

(b) and (c). A Bill to provide for the constitution and regulation of the Central Industrial Security Force was introduced in the Rajya Sabha on 2nd August, 1966. The main features of the scheme are:

(a) This Force will be maintained primarily for the protection and security of industrial undertakings owned by the Central Government.

(b) Members of the Force may be deputed for such duty to industrial undertakings at

the request of the management.

- (c) Officers and members of the Force will be authorised to arrest or search a person concerned in an offence committed in the premises of, or relating to, the undertaking and punishable with imprisonment for a term exceeding six months.

#### जम्मू और काश्मीर में रोजगार दफ्तर

215. श्री रामेश्वरानन्द: क्या श्रम, रोजगार तथा पुनर्वासि मंत्री यह बनाने की कृपा करेंगे कि :

(क) 1966 जून तक जम्मू और काश्मीर राज्य के रोजगार दफ्तरों में जिन लोगों ने अपने नाम दर्ज कराये उनकी संख्या सम्प्रदाय वार क्या है; और

(ख) इस काल में जिन लोगों के लिये रोजगार की व्यवस्था की गई उनकी संख्या सम्प्रदायवार क्या है ?

श्रम, रोजगार तथा पुनर्वासि मंत्रालय में उपमंत्री (श्री शाहनवाज खां) : (क) और (ख). जनवरी-जून 1966 के बारे में उपलब्ध जानकारी नीचे दी गई है :—

प्राथम्यता की श्रेणी	जनवरी-जून 1966 में नाम दर्ज कराने वाले	जनवरी-जून 1966 के बीच काम पर लगाये व्यक्ति
1	2	3
1. अनुसूचित जाति	985	96
2. अनुसूचित कबीले	.	.
3. अन्यर्	6535	475
कुल	7520	571

†अन्य सम्प्रदायों के बारे में अलग अलग आंकड़े उपलब्ध नहीं हैं ।